THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008/3888 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

The Joint Registrar, Gauhati High Court,

Itanagar Permanent Bench,

Arunachal Pradesh.

Dated Guwahati, 3 June, 2025,

Sub:-

Casual leave.

Ref:-

No.HC(IB)-VIG/01/2025/402-05 Dated 30.05.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh has been granted casual leave on 02.06.2025, along with station leave permission w.e.f. the evening of 31.05.2025 to 02.06.2025. The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008/3889-3890/A, dated 3. 6. 2025

Copy to:

1. 8hri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh. Z. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)